

## NOTICE

All concerned are hereby informed that w.e.f. **16<sup>th</sup> January, 2020**  
Onwards National Company Law Appellate Tribunal (NCLAT) will be  
functioning in the **2<sup>nd</sup> & 3<sup>rd</sup> Floor of Mahanagar Doorsanchar Sadan**  
**(M.T.N.L. Building), 9, CGO Complex, Lodhi Road, New Delhi — 110003.**

By the order of Hon'ble Chairperson

-sd/-

Registrar

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**  
**DAILY CAUSE LIST DATED 16.01.2020 (THURSDAY)**  
**COURT - II**  
**11:45 AM**

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 121 of 2019	Martin S.K Golla Vs. Wig Associates Pvt Ltd. &Ors.	Davesh Bhatia	Praveena Gautam- BOB Mithun Shashank- IBBI Pooja Pandey-R1
2.	Comp. App. (AT) (Ins) No. 162 of 2019	Unistill Alcoblends Pvt. Ltd. Vs. India Brewery & Distillery Pvt. Ltd.	Ranjeet	Balaji Srinivasan
3.	Comp. App. (AT) (Ins) No. 464 of 2019	Mahaveer Ginning & Pressing Vs. PMP Textiles Spinning Mills Ltd.	Rishabh Gupta	B. Karunakaran
4.	Comp. App (AT) (Ins) No. 699 of 2019	Rahul Aneja. Vs. Sushant Aneja & Anr.	Sumit Shukla	Bharat Arora
5.	Comp. App. (AT) (Ins) No. 740 of 2019	Simplex Infrastructures Ltd. Vs. Nitesh Estates Ltd.	Rahul Bisht	Vaishali Goyal
6.	Comp. App (AT) (Ins) No. 779 of 2019	Fairwood Infra & Services Pvt Ltd. Vs. Wave Megacity Centre Pvt Ltd.	Ujjwal Jha	Sumeer Sodhi

7.	Comp. App. (AT) (Ins) No. 930 of 2019	Ponneri Steel Industries. Vs. Gulam Mustafa Enterprises Pvt. Ltd.	Monish Panda	S.P. Singh Chawla
8.	Comp. App. (AT) No.329 of 2019	Arun Gupta & Anr. Vs. South Eastern Carriers Ltd. & Ors.	Rakesh Kumar	Vineeta Rathore- R2,3 Kumarpal R. Chopra-R5 to 7

**For Hearing**

9.	Comp. App. (AT) (Ins) No. 943 of 2019  <b>Part Heard</b>	Swwapnil Bhingardevay. Vs. Khandoba Prasanna Sakhar Karkhana Ltd. & Ors.	Murani Kumar	Anandh K CS Ritesh Mahajan-R2 Abhijit Mittal-R4
10.	Comp. App. (AT) No. 38 of 2019	Hewlett Packard Enterprise India Pvt. Ltd. Vs. The Registrar of Companies, Bangalore, Karnataka <b>With</b>	Varuna Bhanrale	P.S. Singh
11.	Comp. App. (AT) No.67 of 2019	Neelam Dhawan & Anr. Vs. The Registrar of Companies, Banglore, Karnataka & Anr. <b>With</b>	Shankh Sengupta	P.S.Singh
12.	Comp. App. (AT) No.68 of 2019	Som Prakash Satsangi Vs. The Registrar of Companies, Banglore, Karnataka & Anr.	Shankh Sengupta	P.S.Singh

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By Order

-sd/-  
Registrar